

BOMBAY CITY CIVIL AND SESSIONS COURT, GR. BOMBAY

NOTICE

Pursuant to the directions of the Hon'ble High Court, Bombay and Hon'ble Principal Judge Shri. S.B. Agrawal, all the candidates on the Select/Wait lists-2018 of this office for the posts of Clerk-Typist and Hamal, are hereby informed that the validity of the said Select-Wait lists is extended for further period of One Year from its date of expiry i.e. 02.11.2020 and 20.11.2020 respectively.

City Civil and Sessions Court,)
Greater Mumbai)
Date: 14th September, 2020)

By Order,
SSParab
14/9
(Snehal S. Parab)
I/c. Registrar

Copy to:-

1. His Honour Principal Judge Shri. Shrinivas B. Agrawal.
2. Her Honour 1st Additional Principal Judge Smt. S.S. Sawant, Dindoshi Court.
3. His Honour 2nd Additional Principal Judge Shri. A.T. Wankhede.
4. The I/c. Registrar (Civil) and Additional Registrars (Civil & Sessions) City Civil and Sessions Court, Gr. Bombay at Main and Dindoshi Branch.
5. The Registrar (Sessions), City Civil and Sessions Court, Gr. Bombay.

SSParab
(Snehal S. Parab)
I/c. Registrar